

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)**  
**CAUSE LIST OF COURT NO. 1 & 2**

Date : 18<sup>th</sup> July, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL**  
**CHAIRPERSON**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
1.	Original Application No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. Raj Panjwani & Mr. Aditya Dhawan, Adv. for Applicant  Dr. Sr. Sarbjit Sharma, Adv. for State of HP Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pandey, Adv. for HPPCB Mr. Sharan Thakur & Mr. Vijay Kumar, Adv. for R-7 & 8 Mr. Suresh Chander Sharma, Adv. for MC Manali Mr. Mandeep Kalra, Adv. for Citrus Manali Resort
<b>FOR ADMISSION</b>			
2.	Original Application No. 321/2018 (M.A. No. 786/2018)	Prahalad Ram & Anr. Vs. The State of Rajasthan & Ors.	Mr. Vivek Sharma & Mr. Mukesh K. Verma, Adv. for Applicants
3.	Original Application No. 443/2018 (M.A. No. 1054/2018)	Society for Protecting Ophiofauna and Animal rights (SPOAR) Vs. State of West Bengal & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
4.	<b>M.A. No. 907/2018 &amp; M.A. No. 908/2018 IN</b> Original Application No. 52/2014 (WZ)	Goa Tourism Development Corporation Ltd. Vs. Shri Surendra Sazu Govekar & Ors.	Mr. Anuj Sarma, Adv. for Applicant
5.	<b>M.A. No. 909/2018 &amp; M.A. No. 910/2018 IN</b> Original Application No. 43/2014 (WZ)	Goa Tourism Development Corporation Ltd. Vs. Shri Girish D. Gaonkar & Ors.	Mr. Anuj Sarma, Adv. for Applicant
6.	<b>M.A. No. 1070/2018 &amp; M.A. No. 1071/2018 IN</b> Original Application No. 147/2014	Legal Aid Committee, NGT Bar Association Vs. MoEF & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant in M.As.
<b>FOR DIRECTION (EXPECTED TIME OF COMMENCEMENT AT 11 A.M.)</b>			
7.	Original Application No. 119/2014 (CZ)	Srikant Kate Vs. State of M.P. & Ors.	Mr. Prashant Shukla, Adv. for Applicant  Ms. Madhvi Divan, Adv. for Indian Newspaper Society Mr. V. K. Shukla, Adv. for State of M.P. Mr. Manan Verma, Adv. for Press Council of India Ms. Nidhi Khanna, Adv. Mr. D. K. Thakur, AAG for State of HP

			<p>Mr. Mukul Singh, Adv. for MoEF  Ms. Aprajita Mukherjee, Adv. for Meghalaya  Ms. Shashi Juneja, Adv. for Chhattisgarh  Mr. Raja Chatterjee, Adv. for State of WB  Mr. Arunav Patnaik, Adv. for Odisha  Mr. Rakesh Sharma, Adv. for State of TN  Ms. Priyanka Sinha, Adv. for Jharkhand  Mr. Nishe Rajan Shonker, Adv. for Kerala  Mr. Shubham Bhalla, Adv.  Mr. Avneesh Arputham, Adv. for Sikkim  Ms. Radhika Mehta, Adv. for Maharashtra  Mr. Abhimanyu Garg, Adv. for Puducherry  Mr. Gaurav M. Liberhan, AAG for Punjab  Mr. Shuvodeep Roy, Adv. for Assam  Mr. Jai A. Dehadrai, Adv. for State of Goa  Mr. Gopal Singh, Adv. for State of Tripura  Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh  Mr. Rajiv Ranjan, Adv.  Ms. Pragya Sharma, Adv. for Mizoram  Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration</p>
<b>FOR HEARING</b>			
8.	Original Application No. 174/2013 (M.A No. 142/2014)	Rohit Choudhary  Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Divya Prakash Pande, Adv. for R-1  Mr. M.K. Bhardwaj, Adv. for R – 3  Mr. Tavinder S. Sindhu, Adv. for R – 4  Mr. Vikas Malhotra, Adv. for R – 5  Mr. P. Sinha, Adv. for R – 6  Mr. Sanjeev Sen, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9  Mr. Shuvodeep Roy, Adv. for R – 10  Mr. Sushil Kabra, Adv. for R – 11  Ms. Sumita Hazarika, Adv. for R-11A  Mr. Pranjal Boruah, Adv. for R-16  Mr. Kamal Gogoi, Adv. for R-18  Mr. Prodip Kalita, Adv. for R-19  Mr. Ram Sorup Sahu, Adv. for R-20  Mr. Basudeb Begchi, Adv. for R-22  Mr. Hori Chandra Gogoi, Adv. for R-14  Mr. Purna Saikia, Adv. for R-17  Mr. Jotin Phukon, Adv. for R-26  Mr. B. V. Niren, Adv.  Mr. Abhishek Sharkar, Adv.  Mr. Tarique Siddique, Adv.  Mr. Bhanita Patowary, Adv.  Ms. Suman Tripathy, Adv.  Ms. Neha T. Phookan, Adv.  Mr. Sumit Roy, Adv.  Mr. Rana S. Biswas, Adv.  Mr. Yash Vardhan Singh, Adv.  Mr. R. B. Phookan, Adv.  Mr. Manish Goswami, Adv.  Ms. Puja Shrivastava, Adv.  Mr. Sumant Bhusman, Adv.  Mr. Shaveer Ahmed, Adv.  Mr. Rajiv Shukla, Adv.  Mr. Abhishek Yadav, Adv.  Mr. Ajay Marwah, Adv. for HPSPCB</p>

9.	Original Application No. 336/2013 (M.A. No. 1048/2013)	Residents of Rauri Vs. State of HP & Ors.	Mr. Iggu Chittiappa, Adv. for Applicant Mr. Divya Prakash Pande, Adv for HPPCB Mr. Sharan Thakur, Adv. for R-6
10.	Original Application No. 482 (THC)/2016 (M.A. No. 915/2016)	Khazana Ram Vs. State of HP & Ors.	Mr Vikrant Thakur, Adv. for Applicant Mr. Divya Prakash Pande, Adv for HPPCB Mr. Sharan Thakur, Adv. for R-4 Mr. Sanjay Kumar, Adv.
11.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr.Sakya Sinha Chaudhuri, AAG for Punjab Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB Mr. Vikas Malhotra, Adv. for MoEF Dr. Shiva Sharma, Adv.
12.	Original Application No. 368/2015 (M.A. No. 1077/2017 & M.A. No. 128/2018)	National Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Aagney Sail, Adv. for R-1 Mr. Arnav Patnaik, Adv. Mr. Shakunt Saumitra, Adv. for R-5 Mr.Devraj Ashok, Adv. for Karnataka Mr. Mukesh Verma, Adv. for MPCB Mr. Vivek Kumar Tondon, Adv. for GNCT Mr. N.N.Singh & Mr. Rahul Baid, Adv. for R-10 Mr.Rajesh Inamdar & Ms.Sneha Iyer, Adv. Dr. Abhishek Atrey, Adv. for MoEF Mr. Preshit Surshe, Adv. for Maharashtra Mr. A. C. Pradhan, Sr. Adv. with Mr. Sachin Patil, Adv. Mr. Kamal Kumar Pandey, Adv. Mr. Rahul Khurana, Adv. Ms. Vatsalya Vigya, Adv. Mr. Vinay Navare, Adv.
13.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Sharad Chauhan, Adv. Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB Mr. Sunil Kumar Sharma, Adv. for BDA Mr. Raman Yadav, Adv.
14.	Appeal No. 23/2016 (M.A. No. 378/2016)	Dr. Vijay Verma Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Appellant  Dr.Vijendra Singh Mahndiyan,Adv. for R-1 Mr. Mukul Singh, Adv. for R-2 Mr. Sanjay Kaytal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Raj Kumar, Adv. for R-6 Mr. Amit Goel, Adv. for R-11 Mr. Varun Thakur, Adv. for NMCG

15.	Appeal No. 49/2016 (M.A. No. 838/2016)	Dr. Vijay Verma Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta, Adv. for Appellant Mr. Mukul Singh, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Raj Kumar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. A. K. Prasad, Adv. for CGWA
16.	<b>Execution Application No. 32/2016 IN</b> O.A. No. 295/2016	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh & Mr. Ankush Kotwal, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-2 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. for R-5 Mr. Puneeth K.G. & Mr. Sunil Fernades, Adv. for R-3, 4, 7 to 11 Ms. Aanchal Mullick, Adv. for R-6 Mr. B. S. Billowria, Adv. for R-13 & 14 Mr. Pinaki Mishra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for NHAI
17.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Mithu Jain, Adv. for R-3, 4, 7 to 11 Mr. G. M. Kawoosa, Adv. Mr. Prasant Kumar, Adv. for R-5 Ms. Malvika Lal, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for MV Kivi Law Firm Mr. Rajiv Bansal, Sr. Adv. for DDA
18.	Original Application No. 348/2016	Paryavaran Care Society Vs. Devendar Bhadana & Ors.	Mr. Alok Bhachawat, Adv. for Applicant  Mr. Harish Katyal, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 7 to 10 Mr. B. V. Niren, Adv. for R-3, 4 & 6 Mr. Attin Shankar Rastogi, Adv. for R-5
19.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-2-6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Sumesh Dhawan, Adv. for R-20-21 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for South Delhi Municipal Corporation Mr. Krishna Kumar Singh, Adv. for MoEF
20.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants  Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Nitish Negi, Adv. for R-2 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Ms. Puja Kalra, Adv. for North MCD Mr. Sunil Dutt Dixit, Adv. for R-4

21.	Original Application No. 602/2016 (M.A. No. 1147/2016 & M.A. No. 1474/2017)	Anand Karunakaran & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Dr. Abhishek Atrey, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, AGM Legal for Raheja Developers Ms. Neelam Rathore, Adv. for R-6 Mr. Rahul Choudhary, Adv. Mr. Vikas Tomar, Adv.
22.	Original Application No. 668/2016	Abhinav Guleria Vs. Central Pollution Control Board & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Shubham Bhalla, Adv. for R-2 Mr. Amitabh Sinha, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD
23.	<b>Execution Application No. 18/2017 IN</b> O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Ms. Jagrati Singh, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6
24.	Original Application No. 179/2017 (M.A. No. 1527/2017, M.A. No. 441/2018, M.A. No. 559/2018, M.A. No. 643/2018 & M.A. No. 644/2018)	Venkatesh & Ors. Vs. Union of India & Ors.	Mr. Shailesh Madiyal, Adv. for Applicants  Mr. Divya Prakash Pandey, Adv. Mr. Shlok Chandra, Adv. for R-2 Ms. Anjana Gosain, Adv. for R-3 Mr. Devraj Ashok, Adv. for Karnataka Ms. Shalini Nair & Ms. Anjana Gosain, Advs. For AAI Mr. B. V. Niren, Adv. for R-18 Mr. Rajkumar, Adv. for CPCB Mr. Rahul Pandey, Adv. Dr. Abhishek Atrey, Adv. Mr. Vivek Reddy, Sr. Adv. with Ms. Sheetal Soni, Adv. Mr. Kashi Vishweshwar, Adv. for BBMP

**NOTE : AFTER THE ABOVE BENCH, REMAINING MATTERS WILL BE TAKEN-UP IN COURT NO. 2**

**(IN COURT NO. 2)**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
25.	<b>Original Application No. 341/2018</b> (Earlier O. A. No. 176/2017 (EZ))	Suman Sen Vs. The West Bengal Pollution Control Board & Ors.	Mr. Sheo Kumar Gupta, Adv. for Applicant  Ms. Asha Basu & Mr. Debopriyo Pal, Advs. for West Bengal PCB

<b>AFTER NOTICE</b>			
26.	<b>Execution Application No. 36/2018 IN</b> O. A. No. 181/2017	Ashirwad Stone Crusher Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB
27.	<b>Execution Application No. 40/2018 IN</b> O. A. No. 787/2017	Manmohan Sharma Vs. State of Uttar Pradesh & Ors.	Mr. Islam Khan & Mr. Sharad Prakash Pandey, Advs. for Applicant
28.	Appeal No. 87/2018 (M.A. No.982/2018 & <b>M.A. No.1051/2018 &amp;</b> <b>M.A. No.1073/2018)</b>  <b>Caveat No. 11/2018 &amp;</b> <b>Caveat No. 19/2018</b>	Vedanta Limited Vs. State of Tamil Nadu & Ors.	Mr. C. A. Sundaram & Mr. Pinaki Misra, Sr. Advs. with Ms. Rohini Musa, Adv. for Applicant  Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Caveators Mr. C. S. Vidyathan, Sr. Adv. with Mr. Yogesh Khanna, Adv. Mr. Rakesh Dwivedi, Sr. Adv. with Mr. V. Mowli, Adv. Mr. Vaiko, Applicant in person in M.A. No. 1051/2018
29.	Original Application No. 217/2018	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P.
30.	Original Application No. 348/2018	M/s Vaswani Whitefield Projects (P) Ltd. Vs. The Commissioner Bruhat Bengaluru Mahanagara Palike & Ors.	Mr. Mayank Bughani & Mr. Naveen Chawla, Advs. for Applicant  Mr. Devraj, Adv. for R-1 & 2
31.	Original Application No. 351/2018	Jharsuguda Banchao Samiti Vs. Ministry of Environment and Forest&Ors.	Mr. Biswa Ranjan Paramguri, Adv. for Applicant  Mr. Rajkumar, Adv. for CPCB
32.	Original Application No. 401/2018 (M.A. No. 928/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Ms. Savitri Pandey, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF
<b>FOR COMPLETION OF PLEADINGS</b>			
33.	<b>Execution Application No. 40/2017</b> (M.A. No. 1412/2017) IN O.A. No. 517/2015	Sandeep Kumar Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Abhay Gupta, Adv. for Apsplicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Ankit Verma, Adv. for State of UP Mr. Ankur Mittal, Adv. for R-8 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. Mr. V. K. Shukla, Adv.
34.	Original Application No. 816/2017 <b>(M.A. No. 884/2018)</b>	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. I. S. Alag, Sr. Adv. with mr. Kamal Kapoor, Adv. for R-1 Mr. Keshar Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6 Mr. Amit Tiwari, Adv. for State of UP
35.	<b>Execution Application No. 15/2018 IN</b> O. A. No. 502/2017	Veterans Forum for Transparency Public Life Vs. Department of Health and Family Welfare, Govt. of Bihar & Ors.	Mr. A. K. Dubey, Adv. for Applicant  Mr. Prakash Kumar Singh, Adv. for CPCB Mr. Gautam Singh, Adv. for State of Bihar & BPCB Mr. Rudreshwar Singh, Adv. Mr. Rajkumar, Adv. for CPCB

36.	<b>Appeal No. 24/2018</b> (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ)	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant in M.A.  Mr. Rahul Pratap, Adv. for MoEF Mr. Divyanshu Rai & Mr. Nikhil Nayyar, Advs. Mr. P. Venkat Reddy, Adv. Mr. Raj Panjwani, Sr. Adv. with Mr. Sayooj Mohandas. M, Adv. for R-7 Mr. Mukul Singh, Adv.
37.	Original Application No. 25/2018	Ankur Kashyap Vs. State of U.P. & Ors.	Mr. Ajay Kumar & Mr. Ashish Chaubey, Advs. for Applicant  Mr. Ankit Verma, Adv. for State of Uttar Pradesh
38.	Appeal No. 25/2018 (M.A. No. 281/2018)	M/s Pankaj Stone Crusher Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant  Mr. Rakesh Mahajan, Adv. for MoEF Ms. Shashi Juneja, Adv. for State of Chhattisgarh Mr. Hemant Shrivastava, Adv. for R-4 & 5
39.	Appeal No. 26/2018 (M.A. No. 282/2018)	M/s Chote Kadma Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
40.	Appeal No. 28/2018	M/s Chote Kadma Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
41.	Appeal No. 27/2018	M/s Chapar Bhanpuri Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
42.	Appeal No. 31/2018 (M.A. No. 310/2018)	M/s Neha Stone Crusher Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
43.	Appeal No. 34/2018 (M.A. No. 361/2018)	Nand Kumar Khumbhakar Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant  Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Rakesh Mahajan, Adv.
44.	Appeal No. 35/2018 (M.A. No. 362/2018)	M/s Sahgaon Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
45.	Appeal No. 36/2018 (M.A. No. 363/2018)	Sanjay Agarwal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
46.	Appeal No. 37/2018 (M.A. No. 364/2018)	Sanjay Agarwal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
47.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA

48.	<b>Appeal No. 51/2018</b> (Earlier Appeal No. 04/2015 (EZ))	Pradip Kumar Bhuyan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Hallol Guha, Adv. for Brahmaputra Board, Mr. Shuvodeep Roy, Adv. for State of Assam Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs. for State of Arunachal Pradesh Mr. Avneesh Arputham, Adv. for NHPC Mr. Mukesh Verma, Adv.
49.	<b>Original Application No. 172/2018</b> (M.A. No. 509/2018) (Earlier O.A.No.29/2015(EZ))	Pradip Bhuyan & Anr. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant
50.	Original Application No. 64/2018 (M.A. No. 183/2018, <b>M.A. No. 1061/2018 &amp; M.A. No. 1062/2018</b> )	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Ms. Priyanka Swami, Adv. for State of U.P. Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Gaurav Kumar Bansal, Adv. for R-5
51.	Original Application No. 85/2018 (M.A. No. 234/2018)	Jagrup Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicants  Dr. Sandeep Pal Singh, Adv. Mr. Pradeep Misra, Adv. Mr. Jitender Singh, Adv. Mr. Shlok Chandra, Adv.
52.	Original Application No. 111/2018	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Gigi C. George, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Sumit Goel, Adv. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. Mr. Gautam Singh, Adv. for R-8 & 9 Mr. Maulik Nanavati, Adv.
53.	<b>Original Application No. 137/2018</b> (M.A. No. 620/2018) (Earlier O. A. No. 03/2018 (EZ))	Biswanath Mukherjee & Ors. Vs. The State of West Bengal & Ors.	Mr. Soumitra Sen, Sr. Adv. & Ms. Paushali Banerjee, Adv. for Applicant  Mr. Debopriyo Pal, Adv. Mr. Bikas Kar Gupta & Mr. Raja Chatterjee, Advs. Mr. Saad Shervani, Adv. Mr. Abhishek Singh, Adv. Mr. Ganesh Roy, Adv.
54.	Original Application No. 145/2018	Citizens Welfare Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Angad Mehta, Adv. for Applicant  Mr. Vinayak Gupta, Adv. for SDMC Ms. Sakshi Popli, Adv. for DPCC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3, 4 & 6 Mr. Gigi C. George, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for R-5 Dr. Abhishek Atrey, Adv.



55.	<b>Original Application No. 140/2018</b> (Earlier O. A. No. 197/2015 (SZ))	Joshine Antony Gau Gyan Foundation Vs. Commissioner Corporation of the City of Belgavi & Ors.	Mr. Ayush Anand, Adv. for Applicant  Mr. Vinayak Gupta, Adv. for MoEF Mr. Mukesh Kumar, Adv. for NHAI Mr. Rajkumar, Adv. for CPCB Mr. Devraj Ashok, Adv. for Karnataka Ms. Deep Shikha Bharati, Adv. for U.P.
56.	Original Application No. 166/2018	M/s Selani Mines & Minerals Vs. Rajasthan State Pollution Control Board	Ms. Aruna Gupta, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPB
57.	Original Application No. 193/2018	The Jawahar Nagar Co-operative Society Vs. The State of Uttar Pradesh & Ors.	Mr. Gautam Singh & Ms. Snehil Sonam, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of U.P.
58.	Original Application No. 253/2018 (M.A. No. 689/2018 & M.A. No. 869/2018)	Vikash Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Ankur Mittal, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-15, 16, 19 to 22 Mr. Ankit Verma, Adv. for R-17, 23 & 24 Mr. I. K. Kapila, Adv. Dr. Abhishek Atrey, Adv.
59.	Original Application No. 280/2018	Shri Dutt Sharma-MLA Vs. Union of India & Ors.	Mr. VinodKr. Goyal & Mr. Parmod Kumar, Adv. for Applicant  Mr. Nikhil Geol, Adv. Mr. Biraja Mahapatra, Adv. for DPCC Mr. Bipin C. Negi, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC
60.	Original Application No. 363/2018	Gujarat Tanners Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Adv. for Applicant  Mr. Pradeep Mishra, Adv. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
61.	<b>Original Application No. 444/2018</b> <b>(M.A. No. 1069/2018)</b> (Earlier O.A. No. 13/2018 (CZ))	Indore Ecological Protection Welfare Society Vs. State of Chhatisgarh & Ors.	Mr. Alok Tripathi & Mr. Dhruv Varma, Adv. for Applicant  Mr. Amit Kumar & Mr. Shuarya Sahay, Adv. for R-6 Mr. Hemant Srivastava, Adv. Mr. Gaurav Choudhary, Adv.
<b>FOR HEARING</b>			
62.	Original Application No. 581/2016 (M.A. No. 715/2018 & M.A. No. 865/2018)	Mustak M. Kadri Vs. State of Gujrat & Ors.	Mr. A. Venkatesh & Mr. Sudipto Sircar, Adv. for Applicant  Mr. Malik Nanavati, Adv. for State of Guj. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Satyam Chhaya, Adv. for R-4 & 6 Mr. Parth H. Bhatt, Adv. for R-5 Mr. A. K. Prasad, Adv. Mr. Tushar Mehta, ASG with Mr. Nikhil Goel, Adv.
63.	Original Application No. 325/2017 (M.A. No. 583/2017)	Shyam Singh Vs. State of Haryana & Ors.	Mr. Abhay Gupta, Adv. for Applicant  Mr. Krishana Kumar Singh, Adv. for MoEF Mr. Mahesh Singh, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 to 11 Mr. Nakul Sachdeva, Adv.

64.	Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Daniyal Khan & Mr. Sarim Naved, Advs. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Tushar Mehta, ASG with Mr. Parth N. Bhatt, Adv. for R-3 to 5 Mr. Dhruv Pal, Adv. for State of Gujarat Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Pradeep Misra, Adv.
65.	Original Application No. 109/2018 (M.A. No. 316/2018 & <b>M.A. No. 1068/2018</b> )	Gaurav Jain Vs. National Highways Infrastructure Development Corporation Ltd. & Ors.	Mr. Narender Singh Yadav, Adv. for Applicant  Ms. Suruchi Suri, Adv. for R-1 Mr. Neeraj J., Adv. for State of Uttarakhand Ms. Aasia Hasan, Adv. for NHIDCL
66.	Original Application No. 125/2017	Court on its own Motion Vs. State of Karnataka	Mr. Raj Panjwani, Sr. Adv. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajesh Mahale, Adv. for KLCDA Mr. Devraj Ashok, Adv. for Karnataka Mr. B. C. Thiruvengadam, Adv. for KSIIDC Mr. Tarunvir Singh Khehar, Adv. Mr. Rajesh Mahale, Adv. for KSCLDA Ms. Supriya Jain, Adv. for BAF Mr. Saransh Jain, Adv.
67.	Original Application No. 217/2017 (M.A. No. 761/2017, M.A. No. 1073/2017 & M.A. No. 1098/2017 & M.A. No. 1471/2017)	D. Kupendra Reddy Vs. State of Karnataka & Ors.	Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. P. Ramprasad & Mr. S. S. Behl, Advs. Mr. Rajesh Mahale, Adv. for KSCLDA Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Raj Kumar, Adv. for CPCB Mr. S. S. Mishra, Adv. Mr. B. V. Niren, Adv. Ms. Supriya Jain, Adv. Mr. Rajneesh Bhardwaj, Adv. Mr. Saransh Jain, Adv. Mr. Gaurav Dubey, Adv. Mr. Kashi Vishweshwar, Adv. for BBMP Mr. Kondapalli Sa Sumed Ysaswi, Adv.

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